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ITEM NO.68 REGISTRAR COURT.1 SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K.HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).18433/2013

MS SHIVANG ENTERPRISES THR. PARTNER S.G. Petitioner(s)

VERSUS

INCOME TAX OFFICER 6(4),LUCKNOW Respondent(s)

(With prayer for interim relief and office report)

Date: 06/12/2013 This Petition was called on for hearing today.

For Petitioner(s)
Mr. Ambhoj Kumar Sinha,Adv.

For Respondent(s)
Mrs Anil Katiyar,Adv.

UPON hearing counsel the Court made the following
O R D E R

None appears.
The sole respondent has already filed the counter affidavit. Therefore, the matter shall be processed for listing before the Hon'ble Court on its own turn.

| | | |(M.K.HANJURA) |
| | | |REGISTRAR |

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